

CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

Petition No. 185/TT/2013

Subject : Determination of wheeling charges in respect of transmission system of Odisha Power Transmission Corporation Limited comprising 220 kV D/C Rourkela-Tarkera-Budhipadar-Korba (Odisha portion) line and associated Sub-station bays with effect from 1.4.2009 to 31.3.2014 for transmission of surplus power from NTPC power stations in Eastern Region to Western Region

Date of Hearing : 22.4.2014

Coram : Shri Gireesh B.Pradhan, Chairperson
Shri M. Deena Dayalan, Member
Shri A.K. Singhal, Member

Petitioner : Odisha Power Transmission Corporation Limited (OPTCL)

Respondents : Chhattisgarh State Electricity Power Distribution Co. Ltd.

Parties present : Shri R.K. Mehta, Advocate, OPTCL,
Shri K.K. Agrawal, MPPMCL
Shri P.J. Jani, GUVNL

Record of Proceedings

The learned counsel for the petitioner submitted that the instant petition has been filed for determination of wheeling charges in respect of transmission of surplus power from NTPC power stations in Eastern Region to Western Region through OPTCL transmission system for 2009-14 period. He further submitted that the Commission has already determined the charges till 2009.

2. The Commission directed the petitioner to serve copy of the petition on all the respondents within two weeks. The respondents may file their respective replies within one week thereafter, with advance copies to the petitioner, who may file its rejoinder, if any, by 22.5.2014.



3. The Commission directed to list the matter for hearing on 5.6.2014.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

